

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2286
TO BE ANSWERED ON 20.12.2022**

ANNUAL INCOME LIMIT OF EWS

2286. SHRI DHARMENDRA KASHYAP:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the annual income limit for the Economically Weaker Section (EWS) group of general category for availing the benefit of reservation has been fixed at Rs. eighty lakh, if so, the details thereof;
- (b) the annual income limit currently fixed for the creamy layer section of Other Backward Classes (OBCs);
- (c) whether the Constitution of India gives the mandate to prescribe different yardsticks for economic parity of two communities within same country; and
- (d) if so, the details thereof and the year since when the annual income limit for creamy layer section of OBCs has been kept unchanged?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): The annual income limit for Economically Weaker Section (EWS) for availing benefit of reservation is Rs.8 lakh per annum.
- (b): At present, the annual income limit for determination of Creamy Layer amongst the Other Backward Classes (OBCs) is Rs. 8 lakh per annum.
- (c) & (d): No Sir. The present annual income limit for creamy layer of OBCs has been implemented w.e.f. 13.09.2017.
